

SECTION XVI

LISTED ON: 19.04.2017

COURT NO.:

ITEM NO. :

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS. 2795-97, 2798-2800, 2801-03, 2804, 2805, 2806-2810 and
2811 of 2017

With

INTERLOCOUTORY APPLICATIONS NOS. 63-65

(Application for impleadment filed by Ms.Udita Singh in C.A Nos.
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS. 66-68

(Application for impleadment filed by Mr. Kaushik Poddar in C.A Nos.
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS. 69-71

(Application for Direction filed by Mr. Kaushik Poddar in C.A Nos.
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS. 72-74

(Application for Correction of Typographical Error filed by Mr. Anurag
Pandey in C.A Nos. 2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS. 75-77

(Application for impleadment filed by Dr. S.K. Verma in C.A Nos.
2795-97/2017)

AND

CONTEMPT PETITION No. 367-369 of 2016 in CIVIL APPEAL NOS. 2795-97/2017

WITH

INTERLOCOUTORY APPLICATION NO. 1-3

(application for exemption from filing O.T.)

AND

INTERLOCOUTORY APPLICATIONS NOS. 78-80

(Application for impleadment filed by Ms. Reena Pandey in C.A Nos.
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS.81-83 and 84-86

(Applications for impleadment filed by Ms. Reena Pandey in C.A Nos.
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS.87-89 and 90-92

(Applications for impleadment filed by Ms. Udita Singh in C.A Nos.
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NOS. 93-95

(Application for impleadment filed by Mr. G.P. Srivastav in C.A Nos.
2795-97/2017)

AND

INTERLOCOUTORY APPLICATIONS NO. 96

(Application for intervention filed by Mr. Shree Pal Singh in C.A No.
2795/2017)

CHANDRA GUPTA KUMAR & OTHERS ETC. ETC.
VERSUS
THE STATE OF BIHAR & OTHERS ETC. ETC.
OFFICE REPORT

...PETITIONER(S)
...RESPONDENT(S)

The matters above-mentioned were listed before the Hon'ble Court on 06.04.2017, when the court was pleased to pass the following order:

**"List the matters on 19.04.2017 on top of the list,
subject to overnight part heard.
The matter shall retain its position on that date."**

It is submitted that Ms. Reena Pandey, Advocate has on 07.04.2017 and 18.04.2017 filed two separate applications for impleadment alongwith Vakalatnama to implead party as Appellant which are registered as I.A. Nos.81-83 and 84-86. Copies of the same are circulated before the Hon'ble Court.

It is further submitted that Ms. Udita Singh, Advocate has on 10.04.2017 and 18.04.2017 filed two separate applications for impleadment alongwith Vakalatnama to implead party as Respondent which are registered as I.A. Nos. 87-89 and 90-92. Copies of the same are circulated before the Hon'ble Court.

It is further submitted that Mr. G.P. Srivastava, Advocate has on 17.04.2017 filed an application for impleadment alongwith Vakaltanma to implead party as Respondents and the same has been registered as I.A. Nos. 93-95. Copy of the same is circulated before the Hon'ble Court.

It is lastly submitted that Mr. Shree Pal Singh, Advocate has on 18.04.2017 filed an application for intervention alongwith Vakalatnama which is registered as I.A No.96. Copy of the same is circulated before the Hon'ble Court.

The matters alongwith applications above-mentioned are listed before the Hon'ble court with this Office Report.

Dated this the 18th day of April, 2017.

ASSISTANT REGISTRAR

Copy to: Mr. Anurag Pandey, Advocate
Ms. Pragya Baghel, Advocate
Mr. K.K. Jaipurian, Advocate
Ms. Namita Choudhary, Advocate
Mr. Arun K. Sinha, Advocate
Mr. Gopal Singh, Advocate
Mr. L.R. Singh, Advocate

Mr. Chandra Prakash, Advocate
Mr. Subhro Sanyal, advocate
Mr. G.P. Srivastava, Advocate
Ms. Udita Singh, Advocate
Ms. Reena Pandey, Advocate
Mr. Himanshu Munshi, Advocate
Mr. Gopal Jha, Advocate
Mr. Dushyant Parashar, Advocate
Dr. S.K. Verma, Advocate
Mr. Amit Pawan, Advocate
Mr. Anil Kumar Mishra, Advocate
Mr. Kaushik Poddar, Advocate
Mr. Bipin Bihar Singh, Advocate
Ms. Shashi Kiran, advocate
Mr. Shree Pal Singh, advocate

ASSISTANT REGISTRAR

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